

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **01th** day of **November**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

CCP/330/00109/2018
in
Original Application No.1543 of 2012

Ram Deo S/o Ram Bharose, R/o Village & Post – Sirmora Bagar, District - Farukhabad.

.....Applicant.

By Advocate – Shri O.P. Gupta

V E R S U S

1. Vinod Kumar, Director Postal Services, Kanpur Region, Kanpur.
2. A.K. Nanda, Superintendent of Post Offices Fatehgarh, Farukhabad Division, Farukhabad.

.....Respondents/Opposite Parties.

By Advocate : Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

Learned counsel for the applicant submitted that order of this Tribunal has been stayed by the Hon'ble High Court. Learned counsel for the respondents wants to file an affidavit to that effect, which is taken on record. In view of the order passed by Hon'ble High Court, the contempt petition is dismissed with liberty to the applicant to approach this Tribunal to recall this order and to revive the contempt petition after final decision taken by the Hon'ble High Court.

Member-J

Member-A

RKM/